## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/169/2016 NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM DT.K.Bhaskar Poreyadarshini Abhinow Parthasanathy Coursel for Petitioner Keerthi K. Akhil Jain C. santhenary han? council for Enpoydents
M- Karitha surana J

## **ORDER**

Counsels for both the parties are present. Matter be put up along with TCP/163/16 on 02.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk